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Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) NO.258/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company Under Section		Tinnevelly Tuticorin Investments Ltd 230-232 (Am)		
1· 2· 3.	Manju Bhuter Nikhi Jhung Ruri - Asop	ia, Adv humonler, Adv	} Applicant	10/08/17
1.	Avijit De Noelle Bo	aneriee	Interveners	

10-08-2017 - CA (CAA) No. 258/KB/2017 - Tinnevelly Tuticorin Investments Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioners as well as on behalf of the Respondents are present.

The Ld. Lawyer of the Respondents have completed her part of the argument, being the intervenor to the scheme of arrangement proceeding.

Fix 28-08-2017.

MANORAMA KUMARI MEMBER(J)